

राष्ट्रीय हरित अधिकरण / National Green Tribunal
प्रधान न्याय पीठ / Principal Bench
फरीदकोट हाउस, कॉपरनिकस मार्ग / Faridkot House, Copernicus Marg
नई दिल्ली / New Delhi - 110001

No. NGT/PB/773/Admin/2021/01

Dated: 03 January, 2022

OFFICE ORDER

Consequent upon her selection and Hon'ble High Court of Himachal Pradesh Notification No. HH/GAZ/14-372/2016/29398-420 dated 29/30.11.2021, Ms. Rosy Dahiya, Civil Judge-cum-JMFC, Dalhousie, has been appointed as Assistant Registrar, National Green Tribunal, Principal Bench, New Delhi on deputation basis for the period of 01 (one) year w.e.f. 06.12.2021 (FN).

The terms and conditions for the deputation of Ms. Rosy Dahiya, Assistant Registrar will be governed by the instructions contained in the Government of India, DoPT's O. M. No. 6/8/2009-Esst.(Pay II) dated 17.06.2010, as amended from time to time.

This issues with the approval of the Competent Authority.

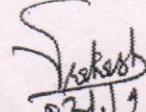
(Vidya Prakash)
Registrar General

To,

Ms. Rosy Dahiya,
Assistant Registrar,
NGT, PB, New Delhi.

Copy to:

1. PPS to Hon'ble Chairperson.
2. PA to Hon'ble Judicial & Hon'ble Expert Member.
3. PA to Registrar General, NGT (PB), New Delhi.
4. Ld. Registrar General, High Court of Himachal Pradesh, Shimla-171001.
5. PA to Ld. Deputy Registrar, NGT, PB, New Delhi.
6. Ld. Registrar at Zonal Benches, NGT.
7. The Economic Advisor, Ministry of Environment, Forest and Climate Change, Indira Paryavaran Bhawan, Jor Bagh Road, New Delhi-3.
8. DCA cum DDO, NGT (PB), New Delhi.
9. The Pay & Accounts Officer, Ministry of Environment, Forest and Climate Change, Indira Paryavaran Bhawan, Jor Bagh Road, New Delhi-3.
10. All Section Incharge, NGT, PB, New Delhi.
11. Computer Section for uploading on NGT website.
12. Guard file (Admin).


03/1/2022
(Vidya Prakash)
Registrar General